

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. C.P.(IB)-4375(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022**

NAME OF THE PARTIES: Mohit Minerals Ltd
V/s
Takuma Energy India Pvt Ltd

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : Adv. Sumit Kumar
FOR THE CORPORATE DEBTOR : Adv. Yahya Batatawala

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

23.09.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)